PENDENCY REPORT AS ON 24-03-2023			
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	2707	
2	ADMLS-Admirality Suits.	11	
3	AHO-Appeal Against High Court Order.	29	
4	ARBA-Appeals under Arbitration & Conciliation Act	228	
5	ARBP(ICA)-Application Us 34 of the Act involving	1	
	International Commercial Arbitration		
6	ARBP-Petitions under Arbitration & Conciliation Act	36	
7	AS-Admirality Suit.	1	
8	BLAPL-Bail Application.	3935	
9	CEREF-Reference under Central Excise Act.	1	
10	CMAPL-Miscellaneous Applications.	3088	
11	CMPAT-Company Act.	81	
12	CMP-Civil Miscellaneous Petition	2452	
13	COA-Appeals against judgement in Comp.Pet.	25	
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
15	CONTAC-Appeals against orders in Civil Contempt	17	
16	CONTAR-Appeals against orders in Crl.Cont.matter	1	
17	CONTC-Cotempt of Court Cases (Civil contempt)	8791	
18	CONTC(CPB)-Contempt Petition in Berhampur Bench	1	
19	CONTC(CPC)-Contempt Petition in Cuttack Bench	213	
20	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	148	
21	CONTC(CPS)-Contempt Petition in Sambalpur Bench	3	
22	CONTR-Proceeding relating to Criminal Contempt	182	
23	COPET-Orginal Petition (Companies Act.)	126	
24	CRA-Criminal Appeals	992	
25	CRLA-Appeal against Judgement/Sentence.	10911	
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1485	
27	CRLMA-Other Miscellaneous Application.	879	
28	CRLMC-Appl.under Sec.482 Cr.P.C.	6623	
29	CRLMP-Criminal Miscellaneous Petition	867	
30	CRLREV-Criminal Revision.	9446	
31	CRLTR-Original Trial.	1	
32	CRMC-Criminal Miscellaneous Case	25	
33	CRP-Revision Petition.	170	
34	CRREV-Criminal Revision	235	
35	CS(OS)-Civil suits.	1	
36	CUSREF-Reference under Customs Act.	1	
37	CVA-Civil Appeals	3	
38	CVREV-Civil Revision.	15	
39	CVRVW-Civil Review.	19	
40	DSREF-Confirmation under Sec.336 Cr.P.C.	4	
41	EC-Execution Case.	1	
42	ELA-Appeals from Judgement in Election Pet.	14	
43	ELPET-Election Petitions.	26	
44	EXFA-Execution First Appeal.	20	
45	EXOS-Execution Application.	4	
46	EXP-Execution Petition.	27	
47	FA-First Appeal	1085	

48	FAO-First Appeal from Orders.	3286
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	111
51	GCRLA-Government Appeals	412
52	GUAP-Pet. under Guardianship and Wards Act.	11
53	IP(M)-Main Petition (Insolvency Act)	1
54	ITA-Appeals Income-tax	223
55	JCRA-Jail Criminal Appeals	13
56	JCRLA-Jail Criminal Appeal	1113
57	JCRLRV-Jail Criminal Revision.	8
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	877
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	25
62	MACA-Motor Accident Appeals.	5477
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	55
65	MATA-Matrimonial Cases (Appeals)	1091
66	MFA-FA against Spl. Jurisdiction Cases.	5
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	92
69	OCRMC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	885
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	58
74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT Act	1
76	RCFA-First Appeals(Rent Control Matters)	1
77	RFA-FA from Judgement and Decree in Suit	2128
78	RPFAM-Revision US 19 of Family Court Act.	1176
79	RSA-Second Appeal from Judgement and Decree.	6794
80	RVWPET-Review Petition.	2088
81	RVWPET(RPC)-Review Petition in Cuttack Bench	85
82	RVWPET(RP)-Review Petition in Bhubaneswar Bench	63
83	SAO-Second Appeal from Appellate Order.	217
84	SA-Second Appeal	2108
85	SCLP-Pet.for leave to appeal to Supreme Court	1
86	SJC-Special Jurisdiction Case (Tax Matters)	164
87	SM-Suo Motu.	43
88	SPA-Sp.Appeal before DB	1
89	STAPL-Appl.for direction to make a reference.	2
90	STREV-Sales Tax Revision.	487
91	TA-Tax Appeal	11
92	TREV-Tax Revesion	29
93	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	280
94	TRP(C)-Transfer Petition under Sec.24 CPC	860
95	WA-Appeals before DB against SB Judgement	3655
96	WPC(OAB)-Original Application in Berhampur Bench	24
97	WPC(OAC)-Original Application in Cuttack Bench	3253

98	WPC(OA)-Original Application in Bhubaneswar Bench	1460	
99	WPC(OAPC)-Original Application (Provisional) in Cuttack	87	
	Bench		
100	WPC(OAPPC)-Original Application Permission Petition in	32	
	Cuttack		
101	WPC(OAS)-Original Application in Sambalpur Bench	81	
102	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	346	
103	WPC(TAC)-Transfer Application in Cuttack Bench	43	
104	WPC(TA)-Transfer Application in Bhubaneswar Bench	3	
105	WPC(T)-Temporary Number in Bhubaneswar	9	
106	WP(C)-Writ Petition under Art.226 and 227.	59922	
Grand Total			
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